

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942
WP(C) TMP NO. 91 OF 2020**

Petitioner:

The Kavanur Service Co-operative Bank Ltd No. 10252,
Kavanur, Malappuram District, represented by its Secretary.

By Adv. Sri. O.D. Sivadas

Respondents:

1. The Union of India, represented by the
Secretary to Government, Ministry of Finance,
North Block, Raisana Hill, New Delhi – 110001
2. The Commissioner of Income Tax (TDS),
Central Revenue Building, I.S.Press Road,
Ernakulam., Pin -682 018.
3. The Income Tax Officer, (TDS),
Ayakar Bhavan, Kozhikode, Pin 688 001
4. The Malappuram District Co-operative Bank Ltd,
District Co-operative Bank Building, Malappuram,
represented by its General Manager., Pin 676 505.

By
Government Pleader Sri.Bijoy Chandran
ASGI Sri.P.Vijayakumar
SC Sri.Christopher Abraham

This writ petition having come up for admission on 21.04.2020, the
court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioner to take out notice by e-mail to the 4th respondent. Petitioner to provide e-mail id of the 4th respondent to Registry.

Operation of Ext.P1 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

WPC.TMP.91/2020

: 3 :

Appendix

Petitioner's Ext:

Ext. P1- True copy of the proceeding 12.03.2020
issued by the 4th respondent to the petitioner.